

MINUTES OF THE MEETING NO.04 (2024-25) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 30.07.2024 AT 11:00 AM, VANIJYA BHAWAN, NEW DELHI

Meeting No.04 (2024-25) of EXIM Facilitation Committee (EFC) held in physical mode under the Chairmanship of Shri S C Agarwal, Addl. DGFT at 11:00 AM on 30.07.2024, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following members attended the meeting: -

- a) Dr. Puneet Ranjan, Livestock Officer, DoAHD
- b) Dr. Dilip Kumar Srivastava, Deputy Commissioner (QC), DoA&FW
- c) Dr. Shobhita Agarwal, Assistant Inspector General of Forests, MoEF&CC (SU Division)
- d) Gunjan Arora, Representative, MoEF&CC (SU Division)

In attendance:

- i. Smt. Pratibha Kumari, Deputy DGFT
- ii. Shri Santosh Tripathi, Section Officer

3. Altogether 392 applications were considered by the EFC, out of which 13 cases were approved including 7 ex-post facto cases, 276 cases were rejected & closed, 9 cases are under deficiency and remaining 94 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl- No	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Date of receipt of applicati on in DGFT(Hq rs)	Decision of EFC / remark
Department of Agriculture and Farmers Welfare					
1	HARIDAS NANJI AND SONS	HQRXEXLAPPLY 00000250AM23	Safflower Petals	19.05.2022	EFC has decided to reject the case as DoA&FW (Trade Division) is non-responsive for the comments despite several EFC meetings.
2	JAY JAY SERVICES	HQRXEXLAPPLY 00002058AM23	Nux Vomica dried seeds	03.11.2022	EFC has decided to reject the case as DoA&FW (Trade Division) is non-responsive for the comments despite several EFC meetings.
3	LOHIA BROTHERS PVT LTD	HQRXEXLAPPLY 00000310AM24	Pongamia Pinnata seeds (Karanja Seeds)	08.05.2023	Deferred due to want of comments / NOC from DoA&FW.

4	DHARINI AGRO EXPORT	HQRXEXLAPPLY 00000298AM24	BALE OF COMPRESS PEANUT SHELLS	06.05.2023	Deferred due to want of comments / NOC from DoA&FW.
5	AAR BEE MACHINERIES PVT LTD	HQRXEXLAPPLY 00001186AM24	MUCUNA SEEDS/ ALBIZIA ODORATISSIMA SEEDS/ CLOVER SEEDS	09.08.2023	Deferred due to want of comments / NOC from DoA&FW.
6	MERHABA INTERNATIONAL	HQRXEXLAPPLY 00001317AM24	Bamboos- TREATED LOGS	15.09.2023	Deferred due to want of comments / NOC from DoA&FW.
7	M/S DURGA JI TRADERS	HQRXEXLAPPLY 00001397AM24	NON BASMATI RICE IN HUSK(PADDY)	14.10.2023	Rejected. EFC has decided to reject the case as the firm was non-responsive despite several reminders.
8	TRADE EXIM	HQRXEXLAPPLY 00001422AM24	PADDY	27.10.2023	Deferred due to want of information from the firm.
9	SEEDS & GRAINS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00001563AM24	NUX VOMICA dried ripe seeds	09.12.2023	Deferred due to want of comments / NOC from DoA&FW.
10	PADARTHA G P	HQRXEXLAPPLY 00001581AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	14.12.2023	Rejected. EFC has decided to reject the case as the firm was non-responsive despite several reminders.
11	KARISHMA FOOD PRODUCTS	HQRXEXLAPPLY 00001656/ M24	Nuxvomica, dried ripe seeds	06.01.2024	Deferred due to want of comments / NOC from DoA&FW.
12	S.R.TECH ENGINEERING SERVICES	HQRXEXLAPPLY 00001669AM24	Rice Paddy	09.01.2024	Rejected. EFC has decided too reject the case as the firm was non-responsive despite several reminders.
13	BHAISAJYA SUPPLIERS PRIVATE LIMITED	HQRXEXLAPPLY 00001677AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	10.01.2024	Rejected. EFC has decided to reject the case as the firm was non-responsive despite several reminders.
14	DELTA AGRIGENETICS PRIVATE LIMITED	HQRXEXLAPPLY 00001811/ M24	Hybrid Rice (Paddy)	10.02.2024	Rejected. EFC has decided to reject the case as the firm was non-responsive despite several reminders.

15	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00002061AM24	Sava 2203 Hybrid Rice Seed	21.03.2024	Deferred due to want of comments / NOC from DoA&FW.
16	KARANJA SEEDS	HQRXEXLAPPLY 00000049AM25	Of Onion-NASIK RED (N-53)	15.04.2024	Deferred due to want of comments / NOC from DoA&FW.
17	KARANJA SEEDS	HQRXEXLAPPLY 00000051AM25	Of Onion-NASIK RED (N-53)	16.04.2024	Deferred due to want of comments / NOC from DoA&FW.
18	DCM SHRIRAM LIMITED	HQRXEXLAPPLY 00000052AM25	Hybrid Rice (Paddy) BioSeed Fiyah 549 Seeds/ Hybrid Rice (Paddy) BioSeed Fiyah 800 Seeds	17.04.2024	Deferred due to want of comments / NOC from DoA&FW.
19	MAHALAXMI INTERNATIONAL	HQRXEXLAPPLY 00000064AM25	NON-BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY	19.04.2024	Deferred due to want of comments / NOC from DoA&FW.
20	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY 00000065AM25	Hybrid Rice Seeds	19.04.2024	Approved on the basis of Comments / NOC received from DoA&F vide OM dated 06.02.2024 approving the exports of 500 KGs Hybrid Rice Seeds to Bangladesh by M/s ADVANTA ENTERPRISES LIMITED
21	S K TRADING COMPANY	HQRXEXLAPPLY 00000079AM25	ONION SEED	25.04.2024	Deferred due to want of comments / NOC from DoA&FW.
22	APOLLO TRADING	HQRXEXLAPPLY 00000086AM25	NON BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY	26.04.2024	Deferred due to want of comments / NOC from DoA&FW.
23	PRABHUDAS JAMNADAS & CO	HQRXEXLAPPLY 00000110AM25	ONION SEEDS	02.05.2024	Approved on the basis of Comments / NOC received from DoA&FW vide OM dated 06.02.2024 approving the exports of 50 MTs Onion Seeds to UAE by M/s PRABHUDAS JAMNADAS & CO.
24	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000123AM25	Hybrid Rice Seed	06.05.2024	Deferred due to want of comments / NOC from DoA&FW.
25	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000133AM25	Onion Seeds	07.05.2024	Deferred due to want of comments / NOC from DoA&FW.

26	MAA MAHRAJJI EXPORT PRIVATE LIMITED	HQRXEXLAPPLY 00000142AM25	PADDY	09.05.2024	Rejected. EFC has decided to reject the case as the firm was non-responsive despite several reminders.
27	MAROON OVERSEAS PRIVATE LIMITED	HQRXEXLAPPLY 00000348AM25	PADDY SEEDS (1121 SELLA BASMATI)	17.05.2024	Matter was discussed in EFC meeting and EFC has decided to reject the case as Sella Basmati Rice Seed is under prohibited category.
28	KR AGRO FARM	HQRXEXLAPPLY 00000373AM25	onion seeds	22.05.2024	Approved on the basis of Comments / NOC received from DoA&FW vide OM dated 11.03.2024 approving the exports of 450 KGs Onion Seeds to Sri Lanka by M/s KR Agro Farm
29	BHARAT SEEDS CORPORATION	HQRXEXLAPPLY 00000375AM25	onion seeds	22.05.2024	Approved on the basis of Comments/ NoC received from DoA&FW vide OM No. 1-174/2023 S.D. IV (294th EXIM - Export - 86) dated 15.05.2024 approving the exports of 120000 KGs onion seeds to UAE by M/s BHARAT SEEDS CORPORATION
30	JAI DEVI SEED STORE	HQRXEXLAPPLY 00000376AM25	ONION SEEDS	23.05.2024	Deferred due to want of comments / NOC from DoA&FW.
31	THIVA EXIM	HQRXEXLAPPLY 00000391AM25	Onion seed	30.05.2024	Deferred due to want of information from the firm. A deficiency letter has been issued to the firm on date 23.07.2024 for the same.
32	JK AGRI GENETICS LIMITED	HQRXEXLAPPLY 00000393AM25	Bt. HYBRID COTTON SEEDS: JKCH 1050 Bt (HINDI-2)	31.05.2024	According to schedule II of the Export Policy, item under ITCHS Code 12072100 is free for exports. Accordingly, EFC has decided to close the case by informing the same to the firm.
33	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00000404AM25	HY. ONION SEEDS	07.06.2024	Deferred due to want of comments / NOC from DoA&FW.
34	AMBIKA SEED COMPANY	HQRXEXLAPPLY 00000408AM25	ONION SEED VARIETY BOMABY RED AND NASIK RED -53	07.06.2024	Deferred due to want of information from the firm. A deficiency letter has been issued to the firm on date 23.07.2024 for the same.

35	TANEJA SEEDS CORPORATION	HQRXEXLAPPLY 00000410AM25	ONION SEED VARIETIES NASIK RED -53 AND BOMBAY RED	11.06.2024	Deferred due to want of comments / NOC from DoA&FW.
36	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000417AM25	ONION SEEDS-DAYO 20597	12.06.2024	Deferred due to want of comments / NOC from DoA&FW.
37	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000418AM25	ONION SEEDS-Super Yali (11435)/ Yellow Star (32706)	12.06.2024	Deferred due to want of comments / NOC from DoA&FW.
38	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000419AM25	ONION SEEDS-BIPLOB/ BIPLOB SUPER/ TP 406	12.06.2024	Deferred due to want of comments / NOC from DoA&FW.
39	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000420AM25	ONION SEEDS-Prema/ DAYO/ Jewel/ Super Yali	12.06.2024	Deferred due to want of comments / NOC from DoA&FW.
40	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000422AM25	ONION SEEDS-Super Yali (11435)/ Yellow Star (32706)	13.06.2024	Deferred due to want of comments / NOC from DoA&FW.
41	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000423AM25	ONION SEEDS-DAYO 20597	13.06.2024	Deferred due to want of comments / NOC from DoA&FW.
42	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000424AM25	ONION SEEDS-Dayoy/ Prema/ JEWEL F1/ TERIA F1/ SUPER YALI/ SANTA ANA F1	13.06.2024	Deferred due to want of comments / NOC from DoA&FW.
43	MAYURI TRADERS	HQRXEXLAPPLY 00000427AM25	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY.	15.06.2024	Deferred due to want of comments / NOC from DoA&FW.
44	PAN SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000429AM25	Paddy Seeds	15.06.2024	Approved on the basis of Comments/ NoC received from DoA&FW vide OM No. 1-172/2023-SD.IV (292nd EXIM - Export - 46) dated 11.03.2024 approving the exports of 90 KGs paddy seeds to Philippines by M/s PAN SEEDS PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.
45	SIDDHARTHA & CO.	HQRXEXLAPPLY 00000440AM25	Non Basmati Rice Paddy (Other than seed quality)	17.06.2024	Deferred due to want of comments / NOC from DoA&FW.
46	A2Z EXPORT COMPANY	HQRXEXLAPPLY 00000426AM25	Rice In Paddy _Non Basmati Rice In Paddy _ (Other Than	14.06.2024	Deferred due to want of comments/ NoC from DoA&FW& DoAHD

			Seed Quality)/ Empty Rice Peel- Empty Rice_Hull - Empty Paddy Without Rice (CHAVAL KA CHILKA) (Other Than Seed Quality)		
47	K K TRADERS HUF	HQRXEXLAPPLY 00000460AM24	NEEM SEED FOR MEDICINAL USE	16.05.2023	Deferred due to want of comments / NOC from DoA&FW.
48	PAN SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000451AM25	HYBRID RICE SEEDS	22.06.2024	Deferred due to want of comments / NOC from DoA&FW.
49	PAN SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000455AM25	HYBRID RICE SEEDS FOR SOWING- PAN 7001/7002/700 5	24.06.2024	Deferred due to want of comments / NOC from DoA&FW.
50	PAN SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000457AM25	HYBRID RICE SEEDS FOR SOWING- PAN 7001	24.06.2024	Deferred due to want of comments / NOC from DoA&FW.
51	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00000461AM25	HY. PADDY	25.06.2024	Deferred due to want of comments / NOC from DoA&FW.
52	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00000462AM25	HY. PADDY	25.06.2024	Deferred due to want of comments / NOC from DoA&FW.
53	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00000463AM25	HY. PADDY	26.06.2024	Deferred due to want of comments / NOC from DoA&FW.
54	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00000464AM25	HY. PADDY	26.06.2024	Deferred due to want of comments / NOC from DoA&FW.
55	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00000467AM25	HY. PADDY	26.06.2024	Deferred due to want of comments / NOC from DoA&FW.
56	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY 00000494AM25	Hybrid Rice (Paddy)	08.07.2024	Deferred due to want of comments / NOC from DoA&FW.
57	PAN SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000498AM25	HYBRID RICE SEEDS FOR SOWING- PAN 7001/7002/700 5/7006	09.07.2024	Deferred due to want of comments / NOC from DoA&FW.
58	DEV TRADERS	HQRXEXLAPPLY 00000499AM25	Non-Basmati Rice(Paddy)	10.07.2024	Deferred due to want of comments / NOC from DoA&FW.
59	SHIV AMBEY	HQRXEXLAPPLY 00000502AM25	PADDY NON BASMATI RICE (OTHER THAN SEED QUALITY)	12.07.2024	Deferred due to want of comments / NOC from DoA&FW.

60	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY 00000509AM25	Hybrid Rice Seeds - Swarna 2	19.07.2024	Deferred due to want of comments / NOC from DoA&FW.
61	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY 00000510AM25	Hybrid Rice Seeds - BRAC 16 (AR-1702)	19.07.2024	Deferred due to want of comments / NOC from DoA&FW.
62	RASI SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000513AM25	HY.PADDY SUPREME DHAN 12 HEERA 27 (RRX-336	19.07.2024	Deferred due to want of comments / NOC from DoA&FW.
63	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY 00000514AM25	Hybrid Rice Seeds - Partex-8 (ARBH 18001)	20.07.2024	Deferred due to want of comments / NOC from DoA&FW.
64	SONA SEEDS	HQRXEXLAPPLY 00000516AM25	ONION SEED	22.07.2024	Deferred due to want of comments / NOC from DoA&FW.
65	DURGA SEED FARM (REGD)	HQRXEXLAPPLY 00000522AM25	ONION SEEDS- BOMBAY RED	24.07.2024	Deferred due to want of comments / NOC from DoA&FW.

Department of Animal Husbandry and Dairying

66	KHASA MURRAH BUFFALO FARMS	HQRXEXLAPPLY 00001615AM24	MILKING BUFFALO AND MURRAH BULLS	22.12.2023	Approved on the basis of Comments / NOC received from DoAHD vide OM dated 26.07.2024 approving the exports of 150 no. Milking Murrah Buffalo and 10 no. murrah bulls by M/s KHASA MURRAH BUFFALO FARMS
67	J. K. ENTERPRISE	HQRXEXLAPPLY 00001740AM24	FROZEN SAHIWAL SEMEN/FROZEN MURRAH SEMEN	25.01.2024	Deferred due to want of information from the firm.
68	J. K. ENTERPRISE	HQRXEXLAPPLY 00001741AM24	FROZEN SAHIWAL SEMEN	25.01.2024	Deferred due to want of information from the firm.
69	J. K. ENTERPRISE	HQRXEXLAPPLY 00001748AM24	PURE SAHIWAL	27.01.2024	Deferred due to want of information from the firm.
70	AZZ EXPORT COMPANY	HQRXEXLAPPLY 00002042AM24	PADDY HUSK	18.03.2024	Deferred due to want of comments / NOC from DoAHD.

71	GURU SMARTH EXPORT	HQRXEXLAPPLY 00002054M24	Paddy Husk	19.03.2024	Deferred due to want of comments / NOC from DoAHD.
72	AAYUSH TRADING	HQRXEXLAPPLY 00002075AM24	CEREAL STRAW AND HUSKS (OTHER THAN SEED QUALITY)	31.03.2024	Deferred due to want of comments / NOC from DoAHD.
73	GURU SMARTH EXPORT	HQRXEXLAPPLY 00000004AM25	PADDY HUSK (ONLY FOR BOILER CONSUMPTION)	01.04.2024	Deferred due to want of comments / NOC from DoAHD.
74	A2Z EXPORT COMPANY	HQRXEXLAPPLY 00000067AM25	FLATTENED RICE HUSK, CHURA BHUNSA, BRAN AND HUSK	20.04.2024	Deferred due to want of comments / NOC from DoAHD.
75	TAPAN TRADERS	HQRXEXLAPPLY 00000068AM25	WHEAT BRAN	22.04.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
76	NEW GANESH ENTERPRISE	HQRXEXLAPPLY 00000070AM25	WHEAT BRAN	22.04.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
77	CHAKRABORTY ENTERPRISE	HQRXEXLAPPLY 00000071AM25	WHEAT BRAN	23.04.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
78	TRUST INTERNATIONAL	HQRXEXLAPPLY 00000077AM25	WHEAT BRAN	25.04.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

79	HIMALAYA INTERNATIONAL	HQRXEXLAPPLY 00000078AM25	WHEAT BRAN	25.04.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
80	SAHIDAM ENTERPRISE	HQRXEXLAPPLY 00000080AM25	WHEAT BRAN	26.04.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
81	NAZRUL ENTERPRISE	HQRXEXLAPPLY 00000085AM25	WHEAT BRAN	26.04.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
82	SUBHADRA COMMERCIAL PRIVATE LIMITED	HQRXEXLAPPLY 00000091AM25	WHEAT BRAN	29.04.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
83	TERRO IMPEX	HQRXEXLAPPLY 00000119AM25	WHEAT BRAN	04.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
84	3 STAR COLD STORE AND FISH PROCESSING	HQRXEXLAPPLY 00000128AM25	WHEAT BRAN	07.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
85	KRISHNEEL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY 00000131AM25	WHEAT BRAN	07.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
86	NAZRUL ENTERPRISE PRIVATE LIMITED	HQRXEXLAPPLY 00000134AM25	WHEAT BRAN	07.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
87	CHOWDHURY ENTERPRISE	HQRXEXLAPPLY 00000135AM25	WHEAT BRAN	07.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
88	PARITOSH BISWAS	HQRXEXLAPPLY 00000145AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

89	V K UDYOG LTD	HQRXEXLAPPLY 00000147AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
90	M/S SAMIUL ENTERPRISE	HQRXEXLAPPLY 00000146AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
91	V K UDYOG LTD	HQRXEXLAPPLY 00000148AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
92	V K UDYOG LTD	HQRXEXLAPPLY 00000149AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
93	V K UDYOG LTD	HQRXEXLAPPLY 00000150AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
94	V K UDYOG LTD	HQRXEXLAPPLY 00000151AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
95	V K UDYOG LTD	HQRXEXLAPPLY 00000152AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
96	V K UDYOG LTD	HQRXEXLAPPLY 00000153AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
97	V K UDYOG LTD	HQRXEXLAPPLY 00000154/ M25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
98	V K UDYOG LTD	HQRXEXLAPPLY 00000155AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

99	MARGS EXIM CO	HQRXEXLAPPLY 00000156AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
100	MARGS EXIM CO	HQRXEXLAPPLY 00000157AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
101	MARGS EXIM CO	HQRXEXLAPPLY 00000158AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
102	MARGS EXIM CO	HQRXEXLAPPLY 00000159AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
103	MARGS EXIM CO	HQRXEXLAPPLY 00000160AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
104	OILMAN CORPORATION OF INDIA	HQRXEXLAPPLY 00000161AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
105	MAA SIDDHESWARI ENTERPRISE	HQRXEXLAPPLY 00000162AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
106	GOURAV ENTERPRISE	HQRXEXLAPPLY 00000163AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
107	BABA EXIM	HQRXEXLAPPLY 00000164AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
108	GREENCORE PRODUCER COMPANY LIMITED	HQRXEXLAPPLY 00000165AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

109	AADITYA TRADERS	HQRXEXLAPPLY 00000166AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
110	AADITYA TRADERS	HQRXEXLAPPLY 00000167AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
111	V K UDYOG LTD	HQRXEXLAPPLY 00000170AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
112	AADITYA TRADERS	HQRXEXLAPPLY 00000168AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
113	V K UDYOG LTD	HQRXEXLAPPLY 00000169AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
114	GOURI ENTERPRISE	HQRXEXLAPPLY 00000171AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
115	GOURI ENTERPRISE	HQRXEXLAPPLY 00000172AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
116	GOURI ENTERPRISE	HQRXEXLAPPLY 00000173AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
117	M/S B. B. EXPORTS	HQRXEXLAPPLY 00000174AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
118	M/S B. B. EXPORTS	HQRXEXLAPPLY 00000175AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

119	M/S AWADHESH TRADING COMPANY	HQRXEXLAPPLY 00000176AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
120	MARGS EXIM CO	HQRXEXLAPPLY 00000177AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
121	MARGS EXIM CO	HQRXEXLAPPLY 00000178AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
122	INDIGO TRADECOM PRIVATE LIMITED	HQRXEXLAPPLY 00000179AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
123	BHUPENDRA OVERSEAS PRIVATE LIMITED	HQRXEXLAPPLY 00000180AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
124	BHUPENDRA OVERSEAS PRIVATE LIMITED	HQRXEXLAPPLY 00000181AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
125	BHUPENDRA OVERSEAS PRIVATE LIMITED	HQRXEXLAPPLY 00000182AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
126	RADHA KRISHNA ENTERPRISE	HQRXEXLAPPLY 00000183AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
127	S R EXPORT	HQRXEXLAPPLY 00000184AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
128	S R EXPORT	HQRXEXLAPPLY 00000185AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

129	V K UDYOG LTD	HQRXEXLAPPLY 00000186AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
130	SUBIR SHELLAC ENTERPRISES	HQRXEXLAPPLY 00000187AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
131	SUBIR SHELLAC ENTERPRISES	HQRXEXLAPPLY 00000188AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
132	ANWAR TRADING	HQRXEXLAPPLY 00000189AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
133	S.V. INTERNATIONAL	HQRXEXLAPPLY 00000192AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
134	ATIF EXPORT	HQRXEXLAPPLY 00000190AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
135	S.V. INTERNATIONAL	HQRXEXLAPPLY 00000191AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
136	M/S B. B. EXPORTS	HQRXEXLAPPLY 00000193AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
137	UTTAM & BROTHERS	HQRXEXLAPPLY 00000194AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
138	JAMINI ROY	HQRXEXLAPPLY 00000195AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

139	AADITYA TRADERS	HQRXEXLAPPLY 00000196AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
140	BANGSI BADAN SAM	HQRXEXLAPPLY 00000197AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
141	BBS INTERNATIONAL	HQRXEXLAPPLY 00000198AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
142	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLY 00000199AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
143	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLY 00000200AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
144	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLY 00000201AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
145	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLY 00000202AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
146	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLY 00000203AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
147	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLY 00000204AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
148	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLY 00000205AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

149	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLY 00000206AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
150	JAI SHREE SHYAM INTERNATIONAL	HQRXEXLAPPLY 00000207AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
151	S R EXPORT	HQRXEXLAPPLY 00000208AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
152	SAWDAGAR EXPORTS	HQRXEXLAPPLY 00000209AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
153	SAWDAGAR EXPORTS	HQRXEXLAPPLY 00000210AM25	WHEAT BRAN	11.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
154	SHIV INTERNATIONAL	HQRXEXLAPPLY 00000211AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
155	SHIV IMPEX	HQRXEXLAPPLY 00000212AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
156	SHUBHAM ENTERPRISES	HQRXEXLAPPLY 00000213AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
157	HOQUE INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY 00000216AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
158	R K ENTERPRISES	HQRXEXLAPPLY 00000214AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

159	NAZRUL ENTERPRISE	HQRXEXLAPPLY 00000215AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
160	PRITI EXPORT	HQRXEXLAPPLY 00000217AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
161	KALCO CORPORATION	HQRXEXLAPPLY 00000218AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
162	R K ENTERPRISES	HQRXEXLAPPLY 00000219AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
163	SHEETAL ENTERPRISE	HQRXEXLAPPLY 00000220AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
164	SHREE RAMALAXMI EXIM	HQRXEXLAPPLY 00000221AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
165	PRAYAS	HQRXEXLAPPLY 00000222AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
166	PRAYAS	HQRXEXLAPPLY 00000223AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
167	PRAYAS	HQRXEXLAPPLY 00000224AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
168	PRAYAS	HQRXEXLAPPLY 00000225AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

169	PRAYAS	HQRXEXLAPPLY 00000226AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
170	PRAYAS	HQRXEXLAPPLY 00000227AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
171	RAGHUBIR RETAILERS PRIVATE LIMITED	HQRXEXLAPPLY 00000228AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
172	RAGHUBIR RETAILERS PRIVATE LIMITED	HQRXEXLAPPLY 00000230AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
173	RAGHUBIR RETAILERS PRIVATE LIMITED	HQRXEXLAPPLY 00000229AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
174	ZARAH ENTERPRISE	HQRXEXLAPPLY 00000231AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
175	PRAYAS	HQRXEXLAPPLY 00000232AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
176	PRAYAS	HQRXEXLAPPLY 00000233AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
177	PRAYAS	HQRXEXLAPPLY 00000234AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
178	PRAYAS	HQRXEXLAPPLY 00000235AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

179	S V JUTE INDUSTRIES	HQRXEXLAPPLY 00000236AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
180	AFSHA INTERNATIONAL	HQRXEXLAPPLY 00000237AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
181	TANMOY ENTERPRISE	HQRXEXLAPPLY 00000238AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
182	CROSSLINE ENTERPRISE	HQRXEXLAPPLY 00000241AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
183	GIRI ENTERPRISE	HQRXEXLAPPLY 00000239AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
184	SHREYA INTERNATIONAL	HQRXEXLAPPLY 00000240AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
185	SUMIT COMMERCIAL CO.	HQRXEXLAPPLY 00000242AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
186	SUMIT COMMERCIAL CO.	HQRXEXLAPPLY 00000243AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
187	SUMIT COMMERCIAL CO.	HQRXEXLAPPLY 00000244AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
188	ZARAH ENTERPRISE	HQRXEXLAPPLY 00000245AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

189	PRAYAS	HQRXEXLAPPLY 00000246AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
190	RITVIK TRADING COMPANY	HQRXEXLAPPLY 00000247AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
191	AJMIR AGENCY	HQRXEXLAPPLY 00000248AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
192	SHRI RAGHUVANSH ENTERPRISES	HQRXEXLAPPLY 00000249AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
193	ASHA OIL TRADERS	HQRXEXLAPPLY 00000250AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
194	PURUSHOTTAM DAS AGARWAL & OTHERS	HQRXEXLAPPLY 00000252AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
195	PURUSHOTTAM DAS AGARWAL & OTHERS	HQRXEXLAPPLY 00000251AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
196	PURUSHOTTAM DAS AGARWAL & OTHERS	HQRXEXLAPPLY 00000253AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
197	KOLKATA AAYAT NIRYAT PRIVATE LIMITED	HQRXEXLAPPLY 00000254AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
198	ANIVA TRADE	HQRXEXLAPPLY 00000255AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

199	SUMIT COMMERCIAL CO.	HQRXEXLAPPLY 00000256AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
200	BENGANI EXPORTS (INDIA) PRIVATE LIMITED	HQRXEXLAPPLY 00000257AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
201	J.N.AGENCY	HQRXEXLAPPLY 00000258AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
202	SUBRATA DUTTA	HQRXEXLAPPLY 00000259AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
203	GOLDEN ENTERPRISE	HQRXEXLAPPLY 00000260AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
204	ISHITA ENTERPRISE	HQRXEXLAPPLY 00000261AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
205	EVERMARK AGROTECH CO.	HQRXEXLAPPLY 00000262AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
206	R M ENTERPRISE	HQRXEXLAPPLY 00000265AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
207	BISWAS ENTERPRISE	HQRXEXLAPPLY 00000263AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
208	SUBHAM ENTERPRISE	HQRXEXLAPPLY 00000264AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

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209	THE KINETIC IMPORT EXPORT & CO	HQRXEXLAPPLY 00000266AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
210	AMON KANU	HQRXEXLAPPLY 00000267AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
211	PRATIMA ENTERPRISE	HQRXEXLAPPLY 00000268AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
212	SUMIT VANIJYA PRIVATE LIMITED	HQRXEXLAPPLY 00000269AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
213	MINATI TRADERS	HQRXEXLAPPLY 00000272AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
214	SUMIT VANIJYA PRIVATE LIMITED	HQRXEXLAPPLY 00000270AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
215	SHIV TRADING CO.	HQRXEXLAPPLY 00000271AM25	WHEAT BRAN	13.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
216	MINATI TRADERS	HQRXEXLAPPLY 00000273/ M25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
217	MINATI TRADERS	HQRXEXLAPPLY 00000274AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
218	MINATI TRADERS	HQRXEXLAPPLY 00000275AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

219	IZAZ TRADERS	HQRXEXLAPPLY 00000276AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
220	RAHMAN ENTERPRISE	HQRXEXLAPPLY 00000279AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
221	UDYOGI INTERNATIONAL	HQRXEXLAPPLY 00000277AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
222	UDYOGI INTERNATIONAL	HQRXEXLAPPLY 00000278AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
223	M/S. ALI TRADERS	HQRXEXLAPPLY 00000280AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
224	RUA EXPORT PRIVATE LIMITED	HQRXEXLAPPLY 00000281AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
225	NOWRANGROY AGRO PRIVATE LIMITED	HQRXEXLAPPLY 00000282AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
226	BRIJ KISHORE PRASAD	HQRXEXLAPPLY 00000286AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
227	SAMANTA ENTERPRISE	HQRXEXLAPPLY 00000283AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
228	R & R JAJODIA TRADING PRIVATE LIMITED	HQRXEXLAPPLY 00000284AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

229	MAA EXPORT	HQRXEXLAPPLY 00000285AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
230	ONWARD COMMODEAL PRIVATE LIMITED	HQRXEXLAPPLY 00000287AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
231	ONWARD COMMODEAL PRIVATE LIMITED	HQRXEXLAPPLY 00000288AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
232	MANTRI IMPEX	HQRXEXLAPPLY 00000289AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
233	BASUNDHARA TRADING	HQRXEXLAPPLY 00000290AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
234	DS ENTERPRISE	HQRXEXLAPPLY 00000291AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
235	R.S. ENTERPRISE	HQRXEXLAPPLY 00000292AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
236	MANTRI IMPEX	HQRXEXLAPPLY 00000293AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
237	UNIQUE EXPORT	HQRXEXLAPPLY 00000294AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
238	UNIQUE EXPORT & IMPORT	HQRXEXLAPPLY 00000295AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

239	SIDDESWARI ENTERPRISE	HQRXEXLAPPLY 00000296AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
240	UNIQUE EXPORT	HQRXEXLAPPLY 00000297AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
241	PANNALAL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY 00000298AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
242	J.R. ENTERPRISE	HQRXEXLAPPLY 00000299AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
243	TRADE EXIM	HQRXEXLAPPLY 00000300AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
244	GHOSH EXPORT & IMPORT ENTERPRISE	HQRXEXLAPPLY 00000301AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
245	BALAJI EXIM ENTERPRISES PRIVATE LIMITED	HQRXEXLAPPLY 00000302AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
246	R.D.S. INTERNATIONAL	HQRXEXLAPPLY 00000303AM25	WHEAT BRAN	14.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
247	TAPAN TRADERS	HQRXEXLAPPLY 00000305AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
248	DEY ENTERPRISE	HQRXEXLAPPLY 00000306AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

249	BISHWAJIT SARKAR	HQRXEXLAPPLY 00000307AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
250	A K B INTERNATIONAL	HQRXEXLAPPLY 00000308AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
251	KRISHNA INTERNATIONAL	HQRXEXLAPPLY 00000309AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
252	PIRGORACHAND FOOD PROCESSING PRIVATE LIMITED	HQRXEXLAPPLY 00000310AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
253	ACCENT DEALTRADE PRIVATE LIMITED	HQRXEXLAPPLY 00000311AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
254	TRADEGO EXIM PRIVATE LIMITED	HQRXEXLAPPLY 00000312AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
255	MORE AND COMPANY	HQRXEXLAPPLY 00000313AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
256	RUKHMA INTERNATIONAL	HQRXEXLAPPLY 00000314AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
257	DAS TRADE INTERNATIONAL	HQRXEXLAPPLY 00000315AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
258	ACCENT DEALTRADE PRIVATE LIMITED	HQRXEXLAPPLY 00000317AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

259	NEW MAA ENTERPRISE	HQRXEXLAPPLY 00000318AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
260	ROYAL EXPORTS	HQRXEXLAPPLY 00000319AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
261	SREE KRISHNA INTERNATIONAL	HQRXEXLAPPLY 00000320AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
262	SREE KRISHNA INTERNATIONAL	HQRXEXLAPPLY 00000321AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
263	SWASTIK DAL MILL	HQRXEXLAPPLY 00000322AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
264	BENGANI FOOD PRODUCTS PRIVATE LIMITED	HQRXEXLAPPLY 00000323AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
265	VOLANT EXIM PRIVATE LIMITED	HQRXEXLAPPLY 00000326AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
266	SHARANAM REALINFRA PRIVATE LIMITED	HQRXEXLAPPLY 00000324AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
267	VOLANT EXIM PRIVATE LIMITED	HQRXEXLAPPLY 00000325AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
268	M/S RASHMIR TRADERS	HQRXEXLAPPLY 00000327AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

269	D.R. ENTERPRISE	HQRXEXLAPPLY 00000328AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
270	B K INTERNATIONAL	HQRXEXLAPPLY 00000329AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
271	B.S. IMPEX	HQRXEXLAPPLY 00000330AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
272	GLOBAL ENTERPRISE	HQRXEXLAPPLY 00000331AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
273	BISHAL ENTERPRISE	HQRXEXLAPPLY 00000332AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
274	B.R. INTERNATIONAL	HQRXEXLAPPLY 00000333AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
275	J.K. INTERNATIONAL	HQRXEXLAPPLY 00000334AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
276	MAA TARA ENTERPRISE	HQRXEXLAPPLY 00000335AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
277	BHARAT EXIM & TRADING COMPANY PRIVATE LIMITED	HQRXEXLAPPLY 00000336AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
278	MAA TARA ENTERPRISE	HQRXEXLAPPLY 00000337AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

279	R. B. INTERNATIONAL	HQRXEXLAPPLY 00000338AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
280	M/S- BIRAJ INTERNATIONAL	HQRXEXLAPPLY 00000339AM25	WHEAT BRAN	15.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
281	DS ENTERPRISE	HQRXEXLAPPLY 00000342AM25	WHEAT BRAN	16.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
282	GAZI ENTERPRISE	HQRXEXLAPPLY 00000343AM25	WHEAT BRAN	16.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
283	A.S.ENTERPRISES	HQRXEXLAPPLY 00000344AM25	WHEAT BRAN	16.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
284	S B S INTERNATIONAL	HQRXEXLAPPLY 00000345AM25	WHEAT BRAN	16.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
285	AYUSHI TRADING CO	HQRXEXLAPPLY 00000347AM25	WHEAT BRAN	16.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
286	SHREE EXPORTS	HQRXEXLAPPLY 00000352AM25	WHEAT BRAN	17.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
287	MAA BHARATI INTERNATIONAL	HQRXEXLAPPLY 00000359AM25	WHEAT BRAN	20.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
288	ZAMINDRA FARM SOLUTION PVT LTD	HQRXEXLAPPLY 00000361AM25	Wheat straw blocks	20.05.2024	Deferred due to want of comments / NOC from DoAHD.

289	ROY ENTERPRIZE	HQRXEXLAPPLY 00000365AM25	WHEAT BRAN	21.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
290	ABDULLA ENGINEERING WORKS AND EXPORTER AND IMPORTER	HQRXEXLAPPLY 00000367AM25	WHEAT BRAN	21.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
291	NUR ENTERPRISE	HQRXEXLAPPLY 00000379AM25	WHEAT BRAN	24.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
292	EVERWAY EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY 00000380AM25	WHEAT BRAN	24.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
293	KPS AGRO PRODUCTS	HQRXEXLAPPLY 00000385AM25	WHEAT BRAN	29.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
294	KRISHNEEL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY 00000389AM25	WHEAT BRAN	30.05.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
295	NITISH TRADING	HQRXEXLAPPLY 00000405AM25	Paddy Husk	07.06.2024	Deferred due to want of comments / NOC from DoAHD.
296	REKHA ROADWAYS	HQRXEXLAPPLY 00000406AM25	WHEAT BRAN	07.06.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
297	MARGS EXIM CO	HQRXEXLAPPLY 00000425AM25	MAIZE BRAN	13.06.2024	Deferred due to want of comments / NOC from DoAHD.
298	HEADWAY GLOBAL	HQRXEXLAPPLY 00000430AM25	WHEAT BRAN	15.06.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
299	ARISH TRADERS	HQRXEXLAPPLY 00000432AM25	WHEAT BRAN	16.06.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

300	FLAMINGO INTERNATIONAL	HQRXEXLAPPLY 00000431AM25	WHEAT BRAN	15.06.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
301	ROBYIMPEX TRADING PRIVATE LIMITED	HQRXEXLAPPLY 00000433AM25	WHEAT BRAN	16.06.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
302	ALLIANCE INDIA CORPORATION	HQRXEXLAPPLY 00000434AM25	WHEAT BRAN	16.06.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
303	ARADHYA ENTERPRISE	HQRXEXLAPPLY 00000436AM25	WHEAT BRAN	16.06.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
304	ROBY IMPEX	HQRXEXLAPPLY 00000435AM25	WHEAT BRAN	16.06.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
305	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY 00000438AM25	WHEAT BRAN	17.06.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
306	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY 00000439AM25	WHEAT BRAN	17.06.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
307	MAMTA ENTERPRISE	HQRXEXLAPPLY 00000441AM25	WHEAT BRAN	17.06.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
308	ENGSER TECHNOLOGIES LTD	HQRXEXLAPPLY 00000444AM25	WHEAT BRAN	18.06.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
309	PRAYAS	HQRXEXLAPPLY 00000349AM25	MAIZE BRAN	17.05.2024	Deferred due to want of comments / NOC from DoAHD.
310	GIRI ENTERPRISE	HQRXEXLAPPLY 00000350AM25	MAIZE BRAN	17.05.2024	Deferred due to want of comments / NOC from DoAHD.

311	SHRI RAGHUVANSH ENTERPRISES	HQRXEXLAPPLY 00000351AM25	MAIZE BRAN	17.05.2024	Deferred due to want of comments / NOC from DoAHD.
312	PRAYAS	HQRXEXLAPPLY 00000355AM25	MAIZE BRAN	17.05.2024	Deferred due to want of comments / NOC from DoAHD.
313	PRAYAS	HQRXEXLAPPLY 00000356AM25	MAIZE BRAN	17.05.2024	Deferred due to want of comments / NOC from DoAHD.
314	PRAYAS	HQRXEXLAPPLY 00000357AM25	MAIZE BRAN	17.05.2024	Deferred due to want of comments / NOC from DoAHD.
315	PERVEZ ENTERPRISE	HQRXEXLAPPLY 00000112AM25	MURRAH MILKING BUFFALO	02.05.2024	EFC has decided to reject the case as the firm is non-responsive despite several reminders.
316	SABARMATI ASHRAM GAUSHALA TRUST	HQRXEXLAPPLY 00000124AM25	Bovine Frozen Semen Doses of Sahiwal Breed	06.05.2024	Approved as per conditions mentioned in OM received from DoAHD dt. 26.07.2024 only recommending to export SH-10077 and SL-10067 Bovine Frozen Semen Doses of Sahiwal Breed by M/s SABARMATI ASHRAM GAUSHALA TRUST.
317	AZZ EXPORT COMPANY	HQRXEXLAPPLY 00000141AM25	WASTE OF RICE PLANT RICE STRAW HUSK ,STRAW & HUSK BHUSA MIXED	09.05.2024	Deferred due to want of comments / NOC from DoAHD.
318	NBS GROUP INTERNATIONAL	HQRXEXLAPPLY 00000449AM25	WHEAT BRAN	22.06.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
319	USHA ENTERPRISE	HQRXEXLAPPLY 00000470AM25	wheat bran	27.06.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
320	AZZ EXPORT COMPANY	HQRXEXLAPPLY 00000477AM25	Rice Paddy husk	30.06.2024	Deferred due to want of comments / NOC from DoAHD.
321	AZZ EXPORT COMPANY	HQRXEXLAPPLY 00000478AM25	Rice Paddy husk	30.06.2024	Deferred due to want of comments / NOC from DoAHD.
322	SHYAM SUNDER EXPORT HOUSE	HQRXEXLAPPLY 00000482AM25	WHEAT BRAN	02.07.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
323	UMAEXPO PRIVATE LIMITED	HQRXEXLAPPLY 00000489AM25	WHEAT BRAN	05.07.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

324	UMAEXPO PRIVATE LIMITED	HQRXEXLAPPLY 00000490AM25	WHEAT BRAN	05.07.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
325	AVA INFOSYS	HQRXEXLAPPLY 00000492AM25	WHEAT BRAN	05.07.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.
326	A2Z EXPORT COMPANY	HQRXEXLAPPLY 00000505AM25	Rice Bran	16.07.2024	Deferred due to want of comments / NOC from DoAHD.
327	TANIA EXPORTS	HQRXEXLAPPLY 00000507AM25	WHEAT BRAN	17.07.2024	Rejected. As per OM received from DoAHD dated 18.07.2024, EFC has decided not to issue export authorisation for export of wheat bran.

Ministry of Environment Forest and Climate Change (SU Division)

328	VENKATA SAI ENTERPRISES	HQRXEXLAPPLY 00002492AM23	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	20.02.2023	Rejected. EFC has decided to reject the case as the firm was non-responsive despite several reminders.
329	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY 00002622AM23	RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND	10.03.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
330	RAATI RAJAN IMPEX	HQRXEXLAPPLY 00000446AM24	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIAL ORIGIN FROM PATTALAND	15.05.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
331	CLASSIC COTTAGE INTERNATIONAL	HQRXEXLAPPLY 00000566AM24	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	27.05.2023	Rejected. EFC has decided to reject the case as the firm was non-responsive despite several reminders.



332	RAATI RAJAN IMPEX	HQRXEXLAPPLY 00001276AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND IN VALUE ADDED PRODUCT FORM OF VARIOUS FURNITURE SIZES	10.08.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
333	RAATI RAJAN IMPEX	HQRXEXLAPPLY 00001277AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND IN VALUE ADDED PRODUCT FORM OF VARIOUS FURNITURE SIZES	03.09.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
334	S.K.ENTERPRISE	HQRXEXLAPPLY 00001491AM24	RED SANDERS WOOD IN LOG FORM	20.11.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
335	YINDU SANDALWOOD PRIVATE LIMITED	HQRXEXLAPPLY 00001514AM24	Red Sanders (Wood Logs)/ (Roots)/ (Chips)	26.11.2023	Deferred due to want of comments/ NoC from M/o EF&CC (SU Div)
336	H R A ESSENTIAL OIL FACTORY	HQRXEXLAPPLY 00001688AM24	AGARWOOD	14.01.2024	Rejected. EFC has decided to reject the case as the firm was non-responsive despite several reminders.
337	B G GROUP	HQRXEXLAPPLY 00001824AM24	Red Sanders Wood in Log Form obtained from Artificially Propagated Source (Pattaland	15.02.2024	Rejected. EFC has decided to reject the case as the firm was non-responsive despite several reminders.
338	HIMALAYAN INTERNATIONAL	HQRXEXLAPPLY 00000001AM25	RED SANDERS WOOD LOGS	01.04.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
339	MONORAMA ENTERPRISE	HQRXEXLAPPLY 00000377AM25	Agarwood Chips	24.05.2024	Deferred due to want of information from the firm. A deficiency letter has been issued to the firm on date 12.06.2024 for the same.
340	BHOWMIK ENTERPRISE	HQRXEXLAPPLY 00000402AM25	Agarwood Seedlings	06.06.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)

341	RAATI RAJAN IMPEX	HQRXEXLAPPLY 00000409AM25	RED SANDERS WOOD OBTAINED FROM ARTIFICIAL ORIGIN (PATTALAND) IN LOG FORM	09.06.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
342	MAMON ENTERPRISE	HQRXEXLAPPLY 00000421AM25	Agar Oil-Dark brown coloured viscous liquid with Charaetaistic agarwood note	12.06.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
343	MAMON ENTERPRISE	HQRXEXLAPPLY 00000446AM25	Agar Oil-Dark brown coloured viscous liquid with Charaetaistic agarwood note	19.06.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
344	COORG ROSEWOOD TIMBERS PRIVATE LIMITED	HQRXEXLAPPLY 00000450AM25	Artificially Propagated Red Sanders wood Logs and wood Roots from Patta Land	22.06.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
345	PATANJALI AYURVED LIMITED	HQRXEXLAPPLY 00000453AM25	RED SANDERS WOOD IN LOG FORM, GRADE C, LOT NO. VEN- E9, NO OF LOG 1089	24.06.2024	Deferred due to want of information from the firm. A deficiency letter has been issued to the firm on date 15.07.2024 for the same.
346	LONG CYCLE CHENNAI	HQRXEXLAPPLY 00000481AM25	RED SANDERS WOOD IN LOGS & ROOTS FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAND	01.07.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)

Ministry of Environment Forest and Climate Change (Ozone Cell)

348	SRF LIMITED	HQRXEXLAPPLY 00001499AM24	trans-1,3,3,3- Tetrafluoroprop -1-ene (HFO- 1234ze(E))	23.11.2023	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
349	SRF LIMITED	HQRXEXLAPPLY 00000399AM25	CARBON TETRACHLORIDE (CTC) FEED STOCK	04.06.2024	Approved on the basis of the comments/ NoC received from M/o EF&CC (Ozone Cell) vide OmM dated 30.07.2024 approving the exports of 20000 MTs CARBON TETRACHLORIDE

[Handwritten Signature]

					(CTC) FEED STOCK by M/s SRF Limited
350	CURIA INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000364AM25	Bromofluoromethane (Export for Feedstock purpose only)	21.05.2024	Approved on the basis of Comments/ NoC received from MoEF&CC (ozone cell) vide OM dated.04.06.2024 approving the exports of 149.49 KGs Bromofluoromethane by M/s CURIA INDIA PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.
351	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY 00000484AM25	Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) (for Non Feedstock Uses)	02.07.2024	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
352	KABU PROJECTS PRIVATE LIMITED	HQRXEXLAPPLY 00000517AM25	Refrigerant R236 fa	23.07.2024	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)

Department of Atomic Energy

353	BAJAJ OVERSEAS	HQRXEXLAPPLY 00001630AM24	Natural garnet	27.12.2023	Rejected. EFC has decided to reject the case as the firm was non-responsive despite several reminders.
354	AAAZ GLOBAL TRADE LLP	HQRXEXLAPPLY 00002016AM24	RED OCHRE POWDER	11.03.2024	Deferred due to want of comments / NOC from DAE
355	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY 00000304AM25	MICRONIZED ZIRCONIUM SILICATE	15.05.2024	Approved on the basis of Comments/ NoC received from DAE vide e-mail dated 01.07.2024 approving the exports of 500 MTs Micronized Zirconium Silicate by M/s OPAQUE CERAMICS PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.
356	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY 00000354AM25	MICRONIZED ZIRCONIUM SILICATE	15.05.2024	Approved on the basis of Comments/ NoC received from DAE vide e-mail dated 01.07.2024 approving the exports of 500 MTs Micronized Zirconium Silicate by M/s OPAQUE CERAMICS PRIVATE LIMITED. Export Authorization was issued

					on ex-post facto basis.
357	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY 00000372AM25	MICRONIZED ZIRCONIUM SILICATE	22.05.2024	Approved on the basis of Comments/ NoC received from DAE vide e-mail dated 01.07.2024 approving the exports of 550 MTs Micronized Zirconium Silicate by M/s OPAQUE CERAMICS PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.
358	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY 00000386AM25	MICRONIZED ZIRCONIUM SILICATE	29.05.2024	Approved on the basis of Comments/ NoC received from DAE vide e-mail dated 01.07.2024 approving the exports of 250 MTs Micronized Zirconium Silicate by M/s OPAQUE CERAMICS PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.
359	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY 00000390AM25	MICRONIZED ZIRCONIUM SILICATE	30.05.2024	Approved on the basis of Comments/ NoC received from DAE vide e-mail dated 01.07.2024 approving the exports of 250 MTs Micronized Zirconium Silicate by M/s OPAQUE CERAMICS PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.
360	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY 00000471AM25	MICRONIZED ZIRCONIUM SILICATE	28.06.2024	Deferred due to want of comments / NOC from DAE
Ministry of Textiles					

361	NEW KASHMIR CREATION	HQRXEXLAPPLY 00000159AM23	a.Manmade fibre staple chainstitch wall hanging (quranic calligraphy) total area 5.06 square meters B.Manmade fibre (velvet) wall hanging (quranic calligraphy) total area 3.82 square meters	08.05.2022	Deferred due to want of information from the firm. A deficiency letter has been issued to the firm for the same.
362	R J STAR SILK IMPEX	HQRXEXLAPPLY 00001776AM24	Silk-worm cocoons suitable for reeling.	03.02.2024	Rejected on the basis of Comments / NOC received from Central Silk Board vide OM dated 26.07.2024 not recommending the exports of Silk-worm cocoons suitable for reeling.by M/s R J STAR SILK IMPEX
363	AGRAT CHEMICALS AND PHARMACEUTICALS	HQRXEXLAPPLY 00001996AM24	Dried Silk cocoons	05.03.2024	Deferred due to want of comments / NOC from MoT
364	SHIVRAJ ENTERPRISE	HQRXEXLAPPLY 00000019AM25	TEXTILE OFFGRADE	05.04.2024	Deferred due to want of comments / NOC from MoT
365	AGRAT CHEMICALS AND PHARMACEUTICALS	HQRXEXLAPPLY 00000020AM25	Silkworm Cocoon Dried	06.04.2024	Deferred due to want of comments / NOC from MoT

Ministry of Mines

366	STARKE MINE CHEM	HQRXEXLAPPLY 00000448AM25	SILICA SAND	20.06.2024	Deferred due to want of comments / NOC from MoM
367	S K SARAWAGI & CO PVT LTD	HQRXEXLAPPLY 00000472AM25	MANGANESE ORE	28.06.2024	Rejected on the basis of Comments / NOC received from MoM vide OM dated 23.07.2024 not recommending the exports of 44000 MTs Manganese Ore by M/s S K SARAWAGI & CO PVT LTD

Ministry of Petroleum & Natural Gas

368	HIMEDIA LABORATORIES PRIVATE LIMITED	HQRXEXLAPPLY 00000383AM25	MB228- DILUENT FOR DNA EXTRACTION (ETHYL ALCOHOL)	28.05.2024	Rejected on the basis of Comments / NOC received from MoP&NG vide OM dated 05.07.2024 not approving the exports of Ethyl Alcohol as per National Policy on bioFuels , 2018 by M/s HIMEDIA LABORATORIES PRIVATE LIMITED
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Ministry of Heavy Industries

369	MEERA VASAN	HQRXEXLAPPLY 00000005AM25	Vintage Motor Car, parts and componenets thereof manufactured before 01.01.1950	02.04.2024	Deferred due to want of comments/ NOC from MHI
370	ELITE ENGINEERS	HQRXEXLAPPLY 00000445AM25	MACHINED GRAPHITE PART	19.06.2024	Deferred due to want of comments/ NOC from MHI

Miscellaneous Applications

371	GREESHMA RAVIKUMAR	HQRXEXLAPPLY 00002379AM23	Self feedingBird(fer ding of seeds, pellet)	26.01.2023	Rejected. EFC has decided to reject the case as the firm was non-responsive despite several reminders.
372	SHREE MULTITRADE	HQRXEXLAPPLY 00000215AM24	ORE AND COAL DUST	01.05.2023	Comments / NOC from Ministry of Coal are awaited
373	TATA STEEL MINING LIMITED	HQRXEXLAPPLY 00002627AM23	Friable Chrome ore with grade greater than 47% Cr2O3. FOB Value derived including Export Duty. Values shown are approx. Quantity in WMT(+/- 10%)	10.03.2023	Deferred due to want of comments/ NOC from Ministry of Steel.
374	GANDHI ENTERPRISES	HQRXEXLAPPLY 00000113AM25	STRYCHNI SEMEN(KUCHLA)	02.05.2024	Deferred due to want of comments / NOC from M/oAYUSH.
375	GANDHI ENTERPRISES	HQRXEXLAPPLY 00000114AM25	STRYCHNOS SPP	02.05.2024	Deferred due to want of comments / NOC from M/oAYUSH.

Raw Human Hair Applications

376	KABIR ENTERPRISE	HQRXEXLAPPLY 00000452AM25	Human hair unworked, whether or not washed or scoured	23.06.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
377	MIK TRADING	HQRXEXLAPPLY 00000454AM25	Human hair unworked, whether or not washed or scoured	24.06.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
378	EXPOIND PRODUCT & SERVICE PRIVATE LIMITED	HQRXEXLAPPLY 00000476AM25	Human hair unworked, whether or not washed or scoured	29.06.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.

379	VASAVI EXPORTS	HQRXEXLAPPLY 00000479AM25	Human hair unworked, whether or not washed or scoured	30.06.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
380	L.G. ENTERPRISE	HQRXEXLAPPLY 00000483AM25	Human hair unworked, whether or not washed or scoured	02.07.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
381	INDIAN HAIR INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY 00000496AM25	Human hair unworked, whether or not washed or scoured	09.07.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.

382	HAPPY HAIR	HQRXEXLAPPLY 000005184M25	Human hair unworked, whether or not washed or scoured	23.07.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
383	SANJAY SHAW CLEARING & FORWARDING	HQRXEXLAPPLY 00000520AM25	Human hair unworked, whether or not washed or scoured	24.07.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
384	Manindra Hair Industries	HQRXEXLAPPLY 00000521AM25	Human hair unworked, whether or not washed or scoured	24.07.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
Applications under free category					

385	ASHA RAM AND SONS PRIVATE LIMITED	HQRXEXLAPPLY 00000138AM25	Sodium Caseinate	08.05.2024	According to Notification No. 31 (RE – 2012) /2009-2014 dated 04.02.2013, item under ITCHS Code 35019000 is free for exports. Accordingly, EFC has decided to close the case by informing the same to the firm.
386	MADHUMITA INTERNATIONAL	HQRXEXLAPPLY 00000371AM25	Ammonium Sulphate	22.05.2024	According to schedule II of the Export Policy, item under ITCHS Code 31022100 is free for exports. Accordingly, EFC has decided to close the case by informing the same to the firm.
387	ARKS PHARMACHEM	HQRXEXLAPPLY 00000395AM25	UREA EP	31.05.2024	According to schedule II of the Export Policy, item under ITCHS Code 31021090 is free for exports subjected to the following policy condition: i) prior permission /no objection certificate (NOC) of the Department of fertilizers (DOF). ii) production of Declaration /certificate as at (1) before customs at the time of export. Accordingly, EFC has decided to close the case by informing the same to the firm.
388	JK AGRI GENETICS LIMITED	HQRXEXLAPPLY 00000393AM25	Bt. HYBRID COTTON SEEDS: JKCH 1050 Bt (HINDI-2)	31.05.2024	According to schedule II of the Export Policy, item under ITCHS Code 12072100 is free for exports. Accordingly, EFC has decided to close the case by informing the same to the firm.
389	MERCK LIFE SCIENCE PRIVATE LIMITED	HQRXEXLAPPLY 00000447AM25	Amino-alcohols, other than those containing more than one kind of oxygen function, their ethers and esters; salts thereof :-- Triethanolamine	20.06.2024	According to schedule II of the Export Policy, item under ITCHS Code 29221500 is free for exports. Accordingly, EFC has decided to close the case by informing the same to the firm.

390	AGROTECH SEEDS	HQRXEXLAPPLY 00000458AM25	Jute Seeds For Sowing- Molokhia Hindi	24.06.2024	According to schedule II of the Export Policy, item under ITCHS Code 12099990 is free for exports subjected to the following policy condition: 1. Export of seeds of all trees (excluding seeds of all forestry species), hedges, ornamental plants and flowers and vegetable seeds other than onion seeds is free subject to a declaration in the form of an affidavit from the exporter that the seed being exported is not Breeder or Foundation or Wild variety seeds and indicating the source of procurement. 2. However, Export of seeds of all forestry species & Cashew seeds and plants is restricted subject to permitted under license. Accordingly, EFC has decided to close the case by informing the same to the firm.
391	AGROTECH SEEDS	HQRXEXLAPPLY 00000459AM25	Jute Seeds For Sowing- Molokhia Hindi	24.06.2024	According to schedule II of the Export Policy, item under ITCHS Code 12099990 is free for exports subjected to the following policy condition: 1. Export of seeds of all trees (excluding seeds of all forestry species), hedges, ornamental plants and flowers and vegetable seeds other than onion seeds is free subject to a declaration in the form of an affidavit from the exporter that the seed being exported is not Breeder or Foundation or Wild variety seeds and indicating the source of procurement. 2. However, Export of seeds of all forestry species & Cashew seeds and plants is restricted subject to permitted under license. Accordingly, EFC has decided to close the case by informing the same to the firm.

392	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00000466AM25	HY. COTTON SEEDS	26.06.2024	According to schedule II of the Export Policy, item under ITCHS Code 12072900 is free for exports. Accordingly, EFC has decided to close the case by informing the same to the firm.
393	JK AGRI GENETICS LIMITED	HQRXEXLAPPLY 00000469AM25	Cotton seeds	27.06.2024	According to schedule II of the Export Policy, item under ITCHS Code 12072100 is free for exports. Accordingly, EFC has decided to close the case by informing the same to the firm.

Note:

(i) **Deferred cases:** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies, requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm.

(ii) **Approved cases:** Cases which got approved by EFC are issued export authorizations by DGFT (Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as Approved post-facto imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency (ies) with no divergence in views. However, such cases shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as Dropped imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Dept. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as Rejected imply that the EFC, after consultation with the Administrative Ministry / Dept., decided not to grant authorization due to reasons such as, proposal not supported by the concerned technical agency, not furnishing the relevant documents within the stipulated time period, not replying to the deficiency letter within the prescribed time period. No further communication will be issued by DGFT (Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(vi) **Closed.** Cases which are shown as Closed imply that the EFC, after consultation with the Administrative Ministry/Dept. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require license from DGFT.
